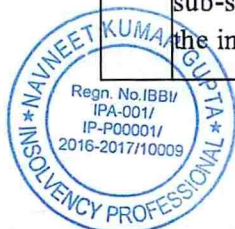


FORM A**PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF SJ LEASING AND INVESTMENTS PRIVATE LIMITED (SJLIPL)

Relevant Particulars		
1.	Name of corporate debtor	SJ Leasing and Investments Private Limited (SJLIPL)
2.	Date of incorporation of corporate debtor	6 th October 1986
3.	Authority under which corporate debtor is incorporated / registered	Registrar Of Companies, Delhi
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U74899DL1986PTC025677
5.	Address of the registered office and principal office (if any) of corporate debtor	No. 11, Club Drive M. G. Road, Ghitomi, New Delhi, India - 110030.
6.	Insolvency commencement date in respect of corporate debtor	30 th September 2026
7.	Estimated date of closure of insolvency resolution process	29 th March 2027
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Mr. Navneet Kumar Gupta Registration No.- IBBI/IPA-001/IP-P00001/2016-2017/10009 AFA Valid up to- 30.06.2027
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Registered Address: Unit 2, Block D1, Golf Link, Sector 23B, Dwarka, New Delhi 110077 Email: navneet@minervaresolutions.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Address- 108/109, Pocket-10 Lakeview Residency, Dhul Siras, Sector 23B, Dwarka, New Delhi-110077 Email: CIRPOFSJLEASING@minervaresolutions.com
11.	Last date for submission of claims	14 th October 2026
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	N/A



13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	N/A
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	(a) http://ibbi.gov.in/home/downloads (b) Physical Address: N/A

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the SJ Leasing and Investments Private Limited (SJLIPL) on 30th September 2026.

The creditors of SJ Leasing and Investments Private Limited (SJLIPL) are hereby called upon to submit their claims with proof on or before 14th October 2026 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Office of Interim Resolution Professional of SJ Leasing and Investments Private Limited (SJLIPL)

Navneet Kumar Gupta
Interim Resolution Professional

SJ Leasing and Investments Private Limited (SJLIPL)

IP IBBI Registration No.: IBBI/PA-001/IP-P00001/2016-2017/10009

(AFA Valid till 30th June 2027)

Communication Address: P-108/109, Pocket 10, Lakeview Residency, Dhul Siras, Sector 23B, Dwarka, New Delhi, 110077

Process email ID: CIRPOFSJLEASING@minervaresolutions.com

Registered Email ID: navneet@minervaresolutions.com

Date : 01.10.2026

Place : New Delhi

